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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/606/ (IB)/2017
NAME OF THE PETITIONER(S) : EDELWEISS ASSET RECONSTRUCTION CO. LTD
NAME OF THE RESPONDENT(S) : FRONTLINE PRINTERS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) ANANT MERATHIA

Counsel for
Employees
of Corp. Debtor.

Ananth

2) SRINIVASAN

Counsel for Applicant
(Edelweiss ARC Ltd)

Srinivasan

ORDER

Counsels representing both the parties are present and stated that orders were already passed appointing an IRP in relation to this matter. In this connection, the counsel for respondent stated that some of the employees are intending to make an application before the IRP. In view of the appointment of IRP, the matter is closed.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc